



**Central Administrative Tribunal
Principal Bench, New Delhi**

**O.A. No.1886/2020
MA No.2430/2020**

Today, this the 25thday of November, 2020

(Through Video Conferencing)

**Hon'ble Mr. Pradeep Kumar, Member (A)
Hon'ble Mr. R. N. Singh, Member (J)**

Harnam Singh
 S/o Shri R. N. Singh
 R/o 107-E, Pocket-A,
 Mayur Vihar, Delhi-91.Applicant

(By Advocate: Shri B. C. Nagar)

VERSUS

Union of India through

1. General Manager,
 N. Rly, HQ Office
 Baroda House, New Delhi.
2. C. P.O.
 N. Rly,
 HQ Office,
 Baroda House, New Delhi.
3. D.R.M., Divisional Railway Manager's Office
 N. Railway, Moradabad.
4. Sr. D. P.O., Divisional Railway Manager Office
 N. Railway, Moradabad.
5. Arun Kumar Tyagi,
 CMI/MB, T48
 Email Line, Rly Colony/Moradabad.Respondents

(By Advocate: Ms. Shreya Bajpai for Shri K.K. Sharma)

ORDER (Oral)**Hon'ble Mr. R.N. Singh, Member (J):**

At the outset, Shri B. C. Nagar, learned counsel for the applicant seeks permission to withdraw the OA with liberty to file a better OA. Permission is granted. OA stands dismissed as withdrawn with liberty, as aforesaid.

Pending MA also stands dismissed.

(R.N. Singh)
Member (J)

(Pradeep Kumar)
Member (A)

/sd/uma/akshaya/